NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

Represented by

NAME OF THE RESPONDENT(S)

Name (in Capital)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

S.No.

:397/398

FOI TK Bhaskan

Shwetha Varonderan E) For HARS SHANKAR MANS. Sanded T.v.P. Soivil

the petitioners

Respondent

Signature

ORDER

Ms Swetha Vasudevan, counsel for the petitioners present. Shri T V P Sai Vihari, counsel for respondents present. Both the parties submitted that the settlement talks are in progress and prayed time to file the outcome of the same. Time extended at their request. Put up on 15.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)